



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Power Section)
Srinagar/ Jammu

Notification
Jammu, the 8th February, 2019

SRO 108 .—In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Kulgam:-

S.N	Name of the Officer S/Shri	Designation
1.	Mushtaq Ahmad Sheikh	L/A Naib Tehsildar Qaimoh
2.	Altaf Hussain Bhat	L/A Naib Tehsildar Nowbugh Kund
3.	Mohammad yousuf Shah	L/A Naib Tehsildar Brinal Lamad
4.	Manzoor Ahmad Koka	L/A Naib Tehsildar Qasba Khull
5.	Manzoor Abbas Malik	L/A Naib Tehsildar Chowgam

By order of the Government of Jammu and Kashmir.

sd/-
(Achal Sethi)

Secretary to Government

Dated **08** -02-2019

No. LD(P) 08/Kulgam
Copy to the:

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Kulgam. This is with reference to his letter No.DMK/PA/2018-19/327-330 dated 17.1.2019.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).

8/2
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer

8.2